

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:256
ANSWERED ON:13.03.2015
DEBT RECOVERY TRIBUNALS
Patel Smt. Jayshreeben

Will the Minister of FINANCE be pleased to state:

- (a) the details of Debt Recovery Tribunals (DRTs) established in various parts of the country, State-wise;
- (b) the number of cases disposed of by these tribunals and the debt recovered during the last three years and the current year, tribunal-wise;
- (c) the number of cases pending during the said period, tribunal-wise; and
- (d) the time by which these pending cases are likely to be disposed of alongwith the steps taken by the Government to improve the functioning of DRTs and speedy disposal of pending cases in DRTs?

Answer

Minister of FINANCE MINISTER (SHRI ARUN JAITLEY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARAS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 256 FOR 13th MARCH 2015 / 22 PHALGUNA, 1936 (SAKA) REGARDING DEBT RECOVERY TRIBUNALS.

(a): In pursuance of provisions of the Recovery of Debts due to Banks and Financial Institutions Act, 1993 (RDDBFI Act), 33 Debts Recovery Tribunals (DRTs) have been established in various parts of the country for expeditious adjudication and recovery of debts due to Banks and Financial Institutions. The details of DRTs are at Annexure-I.

(b) & (c): The number of cases disposed of (Original Application – OA), Debt recovered and number of pending cases during the last 3 financial years and current financial year (upto Dec 2014) is at Annexure-II.

(d): It is an endeavour of the DRTs to dispose of the cases within the time limit prescribed under sub-section 24 of section 19 of RDDBFI Act i.e. within 180 days. The Government has taken various steps for speedy disposal of pending cases in DRTs and also to improve the functioning of DRTs :

(i) Establishment of six new DRTs at Bengaluru, Chandigarh, Dehra Dun, Ernakulam, Hyderabad and Siliguri.

(ii) Rationalisation of areas of jurisdiction of DRTs.

(iii) Holding of Lok Adalats on regular basis.